GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA

UNSTARRED QUESTION NO. 3553 ANSWERED ON 02.04.2025

KENDRIYA VIDYALAYAS(KV) AND JAWAHAR NAVODAYA VIDYALAYAS (JNV)

3553 SHRI SANJAY YADAV:

Will the Minister of *Education* be pleased to state:

- (a) whether it is a fact that KVs and JNVs offer quality education for middle and underprivileged children;
- (b) the criteria for sanctioning new Kendriya Vidyalayas (KV) and Jawahar Navodaya Vidyalayas (JNV) for a State;
- the number of newly sanctioned KVs and JNVs in the country, State-wise, during last five years;
- (d) whether it is a fact that despite being the third largest populous and most impoverished State, Bihar always gets overlooked as far as getting an adequate number of these Central Schools in the State is concerned; and
- (e) if so, the steps taken to open new KVs & JNVs in Bihar?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) & (b) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. KVs provide quality education to the children admitted across the country including children from disadvantages groups admitted under Right to Education Act, 2005 and constitutional reservation norms.

The Navodaya Vidyalayas (NVs) provide good quality modern education including a strong component of culture, inculcation of values, awareness of the environment, adventure activities and physical education to the talented children predominantly from the rural areas without regard to their family's socio-economic condition.

The board results of the KVs and NVs have been much better than the average of Central Board of Secondary Education (CBSE) affiliated schools.

Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedures. KVs are not opened on the criteria of State/UT/District/Parliamentary Constituency.

The Navodaya Vidyalaya Scheme envisages opening of one NV in each rural district of the country. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new NVs depends on approval by the competent authority as per extant procedures.

(c) As per information received from Kendriya Vidyalaya Sangathan (KVS) and Navodaya Vidyalaya Samiti (NVS), 97 new KVs (including one KV in Bihar) and expansion of one existing KV i.e. KV Shivamogga, District Shivamogga, Karnataka by adding 2 additional sections in all the classes and 28 NVs have been sanctioned/approved throughout the country during the last five academic years and current academic year. State/UT-wise details in respect of KVs and NVs are at Annexure-I and Annexure-II respectively.

(d) & (e) Kendriya Vidyalayas are opened as per norms detailed above. At present, 1253 KVs including 50 KVs in the state of Bihar, are functioning across the country. Further, in line with the Navodaya Vidyalaya Scheme, all the 38 districts of Bihar state have been covered under the Navodaya Vidyalaya Scheme and total 39 NVs have been sanctioned in the state of Bihar including one additional second NV in Gaya district (SC concentrated).

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 3553 ANSWERED ON 02.04.2025 ASKED BY SHRI SANJAY YADAV, HON'BLE MEMBER OF PARLIAMENT REGARDING KENDRIYA VIDYALAYAS (KV) AND JAWAHAR NAVODAYA VIDYALAYAS (JNV).

STATE/UT WISE DETAILS OF KVs SANCTIONED/APPROVED DURING THE LAST FIVE ACADEMIC YEARS AND CURRENT ACADEMIC YEAR

SI. No.	State/UTs	Number of KVs sanctioned/ approved
1.	Andhra Pradesh	09
2.	Arunachal Pradesh	02
3.	Assam	01
4.	Bihar	01
5.	Chhattisgarh	04
6.	Delhi	02
7.	Gujarat	04
8.	Himachal Pradesh	04
9.	Jammu & Kashmir	13
10.	Jharkhand	02
11.	Karnataka	03
12.	Kerala	01
13.	Madhya Pradesh	12
14.	Maharashtra	03
15.	Punjab	02
16.	Odisha	12
17.	Rajasthan	09
18.	Tamilnadu	02
19.	Tripura	02
20.	Uttar Pradesh	05
21.	Uttarakhand	04
TOTAL		97

Note: Expansion of 01 existing KV i.e. KV Shivamogga, District Shivamogga, Karnataka by adding 2 additional section in all the classes has also been approved.

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STATE/UT WISE DETAILS OF NVs SANCTIONED DURING THE LAST FIVE ACADEMIC YEARS AND CURRENT ACADEMIC YEAR

SI. No.	State/UTs	Number of NVs sanctioned
1.	Arunachal Pradesh	08
2.	Assam	06
3.	Karnataka	01
4.	Maharashtra	01
5.	Manipur	03
6.	Telangana	07
7.	West Bengal	02
	TOTAL	28
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